

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3055
TO BE ANSWERED ON 07.08.2025

UTILISATION OF SCHEDULED TRIBES COMPONENT FUNDS

3055. ADV GOWAAL KAGADA PADAVI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Ministries/Department are utilising the Scheduled Tribes Component (STC) funds effectively as per norms and objectives and if so, the details thereof;
- (b) whether any audit mechanism exists to track STC fund diversion or under-utilisation and if so, the details thereof; and
- (c) whether the Government has penalised or issued warnings to any Departments for non-compliance and if so, the details thereof

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (c): Government is implementing Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration in the country. Besides Ministry of Tribal Affairs, 41 Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST to bridge the developmental gap between Scheduled Tribes (STs) and non-ST populations and for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, electrification, employment generation, skill development, etc. Details of DAPST Expenditure made by Central Ministries/Departments during last five years is given at **Annexure**.

Further, the Ministry has undertaken two missions for development of STs through convergence of funds available with different Ministries/Departments under DAPST namely - Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aaba Janjatiya Gram Utkarsh Abhiyaan. Scheme-wise and Ministry/Department-wise allocation for welfare of Scheduled Tribes is given separately in Statement 10B of Expenditure Profile of Union Budget every year. Further, allocation under PMJANMAN and DAJGUA by concerned Ministries/Departments is given in Statement 10BB and 10BBB of Expenditure Profile of Union Budget respectively.

PM JANMAN: Government launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) for socio-economic development of 75 PVTG communities residing in 18 states and one UT. The mission aims to provide basic facilities such as safe housing, clean drinking water and improved access to education, health and nutrition, road and telecom connectivity, electrification of unelectrified households and sustainable livelihood opportunities in 3 years. These objectives are planned to be met through 11 interventions including Hostels and Mobile Medical Units (MMUs) implemented by 9-line Ministries. PM JANMAN has total budgetary outlay of Rs.24,104 Cr (Central share: ₹15336 Cr and State share: ₹8768 Cr).

DAJGUA: Hon'ble PM launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17-line Ministries and aims to saturate infrastructural gaps in 63,843 villages, provide social infrastructure like hostels, Anganwadi facilities and mobile medical units and set up Van Dhan Vikas Kendras to provide livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911

blocks in 30 States/UTs in 5 years. The Abhiyan has a total budgetary outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr).

In the Union Budget 2025-26, an amount of Rs. 1,27,434.20 crore (excluding UT allocation) has been allocated as DAPST funds out of the total scheme budgetary allocation of obligated Ministries/Departments which is more than five time increase in DAPST funds allocation than that of FY 2013-14 (Rs. 24594.45 Crore). DAPST fund utilization has been more than 92 % of RE during last five years.

Expenditure under DAPST during last 5 years made by the Central Ministries /Departments are as follows:

(Rs. in crore)

Year	Expenditure
2020-21	48084.10
2021-22	82530.58
2022-23	90972.76
2023-24	103452.77
2024-25	104436.24 (P)

(P): Provisional

NITI Aayog issues guidelines for earmarking of funds for welfare of Scheduled Tribes by the obligated central Ministries/Departments. The latest guidelines regarding Development Action Plan for STs (erstwhile TSP) were issued by NITI Aayog in 2017.

For proper accounting and monitoring and to ensure their non-divertibility to any other scheme, funds allocated under DAPST are shown by all the obligated Ministries/Depts under the minor head '796' below the functional major Head/Sub-Major Heads in their 'Detailed Demands for Grants'.

Ministry of Tribal Affairs (MoTA) convenes meetings with obligated Ministries/Departments from time to time to review the implementation of guidelines, allocation and expenditure of DAPST funds. The concerned officers of all major schemes of the obligated Ministries/Departments are requested to attend these meetings for proper and meaningful discussions. Allocation, expenditure, and implementation of individual schemes with DAPST allocation are discussed in the review meetings. The obligated Ministries/Departments are urged to adhere to the norms prescribed by NITI Aayog for allocation of DAPST funds under the schemes which provide specific benefits to the STs and the obligated Ministries/Departments are urged to ensure full and effective utilization of the allocated funds through regular correspondence. Nodal officers are also appointed in the respective Ministries/Departments. An online monitoring system has been put in place by the Ministry with web address: <https://stcmis.gov.in> for monitoring of DAPST funds.

Further, Ministries/Departments and NITI Aayog undertakes evaluation of CS and CSS schemes respectively. In addition, NITI Aayog undertakes evaluation of CSS schemes of other mandated Ministries/Departments. While doing so, it also evaluates those schemes which are covered under DAPST as CSS. NITI Aayog has conducted an Evaluation Study for the EFC cycle which ended in 2020-21 with respect to the M/o Tribal Affairs which covered the schemes namely Post Matric Scholarship, Pre-Matric Scholarship, Support to TRI, MSP for Minor Forest Produce, SCA to TSS, Development of PVTGs, Tribal Festival, Infrastructure, Mass Education.

Annexure referred to in reply to part (a) to part (c) of the Lok Sabha Unstarred Question No. 3055 for 07.08.2025 by Adv Gowaal Kagada Padavi regarding “Utilisation of Scheduled Tribes Component Funds”

Details of DAPST Expenditure made by Central Ministries/Departments during last five years is as below:

(Rs. in crore)

S N O.	Ministries / Departments	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24	FY 2024-25
		Exp.	Exp.	Exp.	Exp.	Exp (P)
1	Department of Agricultural Research and Education	102.81	98.46	96.01	106.83	159.40
2	Department of Agriculture, Cooperation and Farmers' Welfare	9677.81	10073.20	8516.43	9228.71	10037.67
3	Department of Animal Husbandry & Dairying	241.34	222.82	166.48	209.17	218.68
4	Department of Commerce	15.45	15.53	24.51	25.51	32.52
5	Department of Consumer Affairs	1.71	1.92	0.75	1.09	0.80
6	Department of Drinking Water and Sanitation	1623.40	4310.62	6109.97	7479.76	2561.70
7	Department of Empowerment of Persons with Disabilities	38.90	46.69	43.50	48.29	62.10
8	Department of Fertilizers	--	6782.83	10956.32	8403.08	7604.61
9	Department of Fisheries	62.89	109.38	100.47	133.39	159.06
10	Department of Food and Public Distribution	5421.31	12389.97	12756.53	9598.62	10169.80
11	Department of Health and Family Welfare	4005.39	4262.70	4741.23	4134.09	4486.81
12	Department of Higher Education	1294.21	1459.86	1841.56	1983.06	1946.01
13	Department of Land Resources	134.81	223.76	23.92	201.77	123.64
14	Department of Pharmaceuticals	18.49	--	23.35	15.88	18.85
15	Department of Rural Development	5167.14	18652.60	17701.14	18799.47	22580.62
16	Department of School Education and Literacy	4099.62	4199.99	5288.89	5642.10	6829.56
17	Department of Science and Technology	87.76	93.63	71.18	38.50	82.32
18	Department of Telecommunications	290.20	411.73	188.20	539.05	855.25
19	Department of Water Resources, River Development and Ganga Rejuvenation	186.18	354.52	220.49	298.01	178.95
20	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	31.70	34.71	43.42	54.91	105.94
21	Ministry of Coal	83.66	72.59	41.62	51.12	92.07
22	Ministry of Cooperation	--	--	--		...
23	Ministry of Culture	11.43	32.66	35.81	35.58	22.74
24	Ministry of Development of North Eastern Region	563.60	715.09	239.54	754.30	1293.43
25	Ministry of Electronics and Information Technology	204.00	347.52	254.56	535.22	565.96
26	Ministry of Environment, Forests and Climate Change	96.59	123.54	106.80	158.19	77.19

27	Ministry of Food Processing Industries	27.70	28.61	13.28	40.62	41.81
28	Ministry of Housing and Urban Affairs	369.08	565.99	953.43	1063.61	256.51
29	Ministry of Labour and Employment	1101.60	1960.57	1188.34	913.39	906.84
30	Ministry of Micro, Small and Medium Enterprises	553.87	1468.58	2469.77	2222.75	750.34
31	Ministry of Mines	23.13	17.48	20.64	18.37	12.20
32	Ministry of New and Renewable Energy	200.98	235.91	349.48	381.28	973.97
33	Ministry of Panchayati Raj	56.48	125.08	76.50	83.51	71.81
34	Ministry of Petroleum and Natural Gas	1134.14	92.23	286.15	498.49	593.35
35	Ministry of Power	391.99	...	--	763.36	1082.01
36	Ministry of Road Transport and Highways	3404.57	4501.10	6287.30	18495.36	16576.36
37	Ministry of Skill Development and Entrepreneurship	187.84	146.16	84.46	157.73	211.05
38	Ministry of Textiles	115.53	157.61	169.03	170.34	194.17
39	Ministry of Tourism	49.00	...	18.32	...	29.07
40	Ministry of Tribal Affairs	5461.67	6125.51	7225.29	7473.32	10145.67
41	Ministry of Women and Child Development	1429.80	1967.27	2111.40	2571.91	2178.97
42	Ministry of Youth Affairs and Sports	116.32	102.16	126.69	123.03	146.43
	Total	48084.10	82530.58	90972.76	103452.77	104436.24

(P): Provisional

Source:

- 1) Actual expenditure for the FY 2020-21 to 2023-24 is based on Statement 10B of the Expenditure Profile of the corresponding Union Budgets.
- 2) Provisional expenditure for the FY 2024-25 as on 31.3.25 is taken from the STC- MIS portal (<https://stcmis.gov.in/>).
